

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar General)

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**Subject: Advertisement for the posts of Readers (Direct quota) (Gazetted) in the High Court of Jammu and Kashmir.**

## ORDER

No.: 270 of 2021/RG Dated: 27.4.2021

In terms of High Court Order No. 579 dated 24.10.2008, Hon'ble the Chief Justice has been pleased to lay down the following criteria for making selection to the 04 posts of Readers, Direct Quota:

### "Written Test.

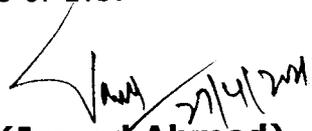
There shall be an objective type written test comprising of 85 questions, each question carrying one mark. The duration of the written test shall be of 90 minutes. The written test shall comprise questions on the following subjects:-

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|--|---------------|
| i. Code of Civil Procedure, 1908                                 | 10 questions; |
| ii. Code of Criminal Procedure, 1973                             | 10 questions; |
| iii. J&K High Court Rules, 1999                                  | 03 questions; |
| iv. Writ Proceeding Rules, 1997                                  | 04 questions; |
| v. Letters Patent Rules  | 03 questions; |
| vi. Civil & Criminal Rules for Guidance<br>of Subordinate Courts | 05 questions; |
| vii. The Arbitration & Conciliation Act, 1996                    | 10 questions; |
| viii. The Limitation Act, 1963                                   | 10 questions; |
| ix. The Constitution of India                                    | 10 questions; |
| x. The J&K Reorganization Act, 2019                              | 10 questions; |
| xi. General Knowledge/Current Affairs                            | 10 questions; |

### A) Interview/Viva-Voce.

There shall be viva-voce of 15 marks. The candidates will be called for interview/viva-voce on merit on the basis of their performance in the written examination in the ratio of 1:5."

**By Order.**

  
**(Jawad Ahmed)**

**Registrar General**

No.: 9857-72/RG/21

Dated: 27-4-2021

Copy of the above forwarded to the:

- Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
- Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_

..... for information of their Lordships.

- Registrar Vigilance, High Court of J&K, Jammu
  - Registrar Computers, High Court of J&K, Jammu
  - Registrar Rules, High Court of J&K, Jammu
  - Registrar Judicial, High Court Wing Jammu/Srinagar
- ..... for information.

- vii. CPC, eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
- viii. Incharge Librarian, High Court of J&K, for information and keeping the record of the same.

  
**Registrar General**